<u>THE GAUHATI HIGH COURT AT GUWAHATI</u>

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 20th October, 2020

No.HC.VII-14/2020/3938 /A. In view of posting of Shri Siddhartha Pratim Moitra, an Officer in Grade-I of the Assam Judicial Service, against the post of Secretary (Grade-I, AJS), Gauhati High Court Legal Services Authority (Committee), Gauhati High Court, Guwahati, created and sanctioned by the Govt. vide letter No.JDJ.11016/86/2017-ESTT-JUDI-Judicial/92 dated 17.06.2020 and High Court's Notification No.HC.VII-14/2020/3635/A dated 13.10.2020, the Registrar (Vigilance), who has been functioning as Secretary, Gauhati High Court Legal Services Committee, in addition to his normal duties, is relieved from the additional charge of the Secretary, Gauhati High Court Legal Services Committee with effect from the date of joining of Shri Moitra as Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.

Henceforth, Shri Moitra will function as full- fledged Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.

By Order,
Sd/- Kaushik Kumar Sharma,
JOINT REGISTRAR (VIGILANCE)

Memo No. HC.VII-14/2020/ 3939 - 3960 /A.

Dated 20.10.2020

Copy to:-

- 1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
- 2. The Principal Accountant General, Assam, Maidamgaon, Beltola.
- 3. The District and Sessions Judge,__
- 4. The Principal Judge, Family Court, No.I & II, Kamrup (M), Guwahati/ Cachar, Silchar/Dhubri/Barpeta/Nalbari.
- 5. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
- 6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
- 7. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup(M), Guwahati.
- 8. The Special Judge, Assam, Guwahati.
- 9. The Special Judge, CBI & NIA, Assam, Guwahati.
- The Member- Secretary, Assam State Legal Services Authority, Guwahati.
- The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Goalpara/ Tezpur/Amingaon.
- 12. The Special Judge, Addl. CBI Court, No.I, II & III, Assam, Chandmari, Guwahati.

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13.	The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court,
	Guwahati.
14.	The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court,
	Guwahati.
15.	The Joint Registrar (), Gauhati High Court, Guwahati.
	The Chief Judicial Magistrate,
17.	The Deputy Registrar (),Gauhati High Court, Guwahati
	The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Chairman, Gauhati High Court
	Legal Services Committee, Gauhati High Court, Guwahati for favour of his Lordship's kind
	information.
19.	The Administrative Officer (J) (), Gauhati High Court, Guwahati.
20//	The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High
W/	Court website
21.	The C.A. to General/Registrar (Vigilance)/ Registrar (Admn.)/Registrar (Judicial),
	Gauhati High Court, Guwahati.
22.	The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati
	for publication of the Notification in the Assam Gazette.

JOINT REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI